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- (e) The Athreya Committee did not make unanimous recommendations. The Committee recognised the need for separating the "policy and regulation" tier from the "operations" tier in any future structure but was divided on the form of future organisation of the Department of Telecommunications.
- (f) The recommendations in respect of corporatisation were not pursued in view of the financial implications involved and reservations expressed by telecom staff as also in the context of the National Telecom Policy, 1994, envisaging duopoly in basic services which would be provided by a Government and a private operator in each circle.

[Translation]

Phone Mechanic Cadre Post

1095. DR. BALIRAM : Will the Minister of COMMUNICATIONS be pleased to state :

- (a) whether the Government have created a new cadre of Phone Mechanic in DoT, particularly in MTNL. Delhi:
- (b) whether training for the post has been given to employees:
- (c) if so, the number thereof and amount spent thereon, circle-wise:
- (d) whether all the trained employees have posted as per their posts
 - (e) if so, the details thereof.
 - (f) if not, the reasons therefor: and
- (g) the time by which their services are likely to be utilised?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) Yes. Sir. A cadre of Phone Mechanic has been created in DoT including MTNL. Delhi.

- (b) The training in under progress
- (c) Training for the cadre of Phone Mechanic is imparted in Departmental Training Centres along with other cadres. No separate budget allocation is made for individual cadres. The number of employees trained Circle-wise is indicated in the enclosed Statement.
 - (d) No Sir
 - (e) Question does not arise
- (f) Due to non-availability of required number of posts
- (g) This depends upon the workload. No definite timeframe can be given.

Status of Phone Mechanic - Training

| S.No. Circle | No. of officials to be trained | No. of officials trained |
|--------------------------|--------------------------------|--------------------------|
| 1. Andaman & Nicobar | 35 | 31 |
| 2. Andhra Pradesh | 9365 | 3900 |
| 3. Assam | 1899 | 995 |
| 4. Bihar | 1429 | 1397 |
| 5. Haryana | 1255 | 930 |
| 6. Himachal Pradesh | 772 | 640 |
| 7. Gujarat | 5210 | 3057 |
| 8. Jammu and Kashmir | 900 | 864 |
| 9. Karnataka | 4580 | 2525 |
| 10. Kerala | 8547 | 743 |
| 11. Madhya Pradesh | 1650 | 1252 |
| 12. Maharashtra | 6657 | 2953 |
| 13. North-East Region | 501 | 401 |
| 14 Orissa | 2185 | 965 |
| 15. Punjab | 1928 | 1729 |
| 16. Rajasthan | 2085 | 1476 |
| 17. Tamil Nadu | 8954 | 3058 |
| 18. Uttar Pradesh (East) | 4673 | 3781 |
| 19. Uttar Pradesh (West) | 3158 | 2302 |
| 20 West Bengal | 4451 | 1930 |
| 21. MTNL Mumbai | 4731 | 1986 |
| 22. MTNL New Delhi | 2970 | 1617 |
| 23. Calcutta Telephones | 3235 | 2182 |
| 24 Chhenai Telephones | 3669 | 1097 |

[English]

New Exchanges

1096. SHRI KODIKKUNNIL SURESH : Will the Minister of COMMUNICATIONS be pleased to state :

- (a) whether the Government propose to open new telephone exchanges during 1997-98, and
- (b) if so, the details thereof. State-wise and location-wise?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) Yes, Sir.

(b) The relevant information is being collected and will be laid on the Table of the House